

<b>Nomination of cases by Hon'ble the Chief Justice on 09/12/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Larger Bench</b>			
1	CrI. A. - 1883/2013 with CrI. A. - 7063/2009	Place before a Full Bench consisting of Hon'ble the Chief Justice, Hon'ble Ramesh Sinha, J. and Hon'ble Bharat Bhushan, J.	CrI. A. Section on 10/12/2015
<b>DB of Hon....., J</b>			
2	Writ C – 73315/2010	Hon. Krishna Murari, J.	Writ C-II Section on 10/12/2015
3	Writ C – 41728/2000	Hon. Krishna Murari, J.	Writ C-I Section on 10/12/2015
4	Writ C – 53984/2004	Hon. Krishna Murari, J.	Writ C-I Section on 10/12/2015
5	Writ C – 59155/2015	Hon. Dilip Gupta, J.	Writ C-II Section on 10/12/2015
6	Writ C – 59176/2015	Hon. Dilip Gupta, J.	Writ C-II Section on 10/12/2015
7	Writ C – 59433/2015 with W. P. - 59624/2015	Hon. Dilip Gupta, J.	Writ C-II Section on 10/12/2015
8	CrI. W. P. - 28879/2015	Hon. H. G. Ramesh, J.	Computer fresh Section on 09/12/2015
9	CrI. W. P. - 28303/2015	Hon. H. G. Ramesh, J.	Computer fresh Section on 09/12/2015
10	CrI. W. P. - 28651/2015	Hon. Vikram Nath, J.	Computer fresh Section on 09/12/2015
<b>Bench Comprising</b>			
11	Spl. A. - 1124/2013	Hon. Arun Tandon, J. and Hon. Rakesh Srivastava, J.	Spl. A. Section on 10/12/2015
12	CrI. A. - 1980/2012 with CrI. A. - 1400/2012 with CrI. A. - 1979/2012	Hon. Arun Tandon, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 10/12/2015
<b>Hon....., J.</b>			
13	Bail – 34289/2014	Hon. Vipin Sinha, J.	Bail Section on 10/12/2015
14	Bail – 470/2014	Hon. Vipin Sinha, J.	Bail Section on 10/12/2015
15	Bail – 27233/2014	Hon. R. D. Khare, J.	Bail Section on 10/12/2015
16	Bail – 44021/2015	Hon. B. K. Narayana, J.	Bail Section on 10/12/2015

17	Bail – 41652/2015	Hon. Ramesh Sinha, J.	Bail Section on 10/12/2015
18	Bail – 39507/2015 with Bail – 34094/2014	Hon. Ramesh Sinha, J.	Bail Section on 10/12/2015
19	Bail – 39591/2015 with Bail – 10267/2015	Hon. Ramesh Sinha, J.	Bail Section on 10/12/2015
20	Writ A – 36039/2009	Hon. B. Amit Sthalekar, J.	Writ A-II Section on 10/12/2015
21	Bail – 41813/2015 with Bail – 27467/2010 with Bail – 25273/2007	Hon. Pankaj Naqvi, J.	Computer fresh Section on 09/12/2015
22	Bail – 43905/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 09/12/2015
23	A227 – 6965/2015	Hon. M. K. Gupta, J.	Computer fresh Section on 09/12/2015
24	A482 – 34157/2015	Hon. Manoj Misra, J.	Court no.54 on 09/12/2015
<b>Appropriate Court dealing with such matters</b>			
25	Bail – 40960/2015 with Bail – 40962/2015 with Bail – 21300/2015 with Bail – 21298/2015	Appropriate Court dealing with such matters	Bail Section on 10/12/2015
26	Bail – 40973/2015 with Bail – 20721/2015	Appropriate Court dealing with such matters	Bail Section on 10/12/2015
27	Bail – 38076/2013 with Bail – 22388/2012 with Bail – 16757/2009 with Bail – 15884/2008	Appropriate Court dealing with such matters	Bail Section on 10/12/2015
28	A482 – 34718/2015	Appropriate Court dealing with such matters	Listing Section on 09/12/2015
29	W. P. - 63468/2015	Appropriate Court dealing with such matters	Computer fresh Section on 09/12/2015
30	W. P. - 63515/2015	Appropriate Court dealing with such matters	Computer fresh Section on 09/12/2015
31	A482 – 34281/2015	Appropriate Court dealing with such matters	Court no.53 on 09/12/2015
32	A482 – 34022/2015	Appropriate Court dealing with such matters	Court no.53 on 09/12/2015

33	A482 – 33549/2015 ( Correction Appl )	Appropriate Court dealing with such matters	Court no.53 on 09/12/2015
<b>Special Order</b>			
34	Bail – 28970/2015 with Nomination Appl – 414661/2015 with Bail – 16368/2015	Rejected.	Bail Section on 10/12/2015
35	CrI. A. - 2477/2011 with Nomination Appl – 414863/2015	Rejected.	CrI. A. Section on 10/12/2015
36	FAFO – 615/2009 with Nomination Appl – 414660/2015	Place before a Bench of which Hon'ble R. S. R. Maurya, J. is a member.	FAFO Section on 10/12/2015
37	Writ B – 56512/2015 with Nomination Appl – 414756/2015	Place before appropriate Bench according to roster.	Writ B Section on 10/12/2015
<b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b>			
38	A227 – 7138/2015	Hon. Ashwani Kumar Mishra, J.	Computer fresh Section on 09/12/2015
39	SCCR – 429/2015	Hon. S. P. Kesarwani, J.	Computer fresh Section on 09/12/2015
40	A227 – 7137/2015	Hon. Ashwani Kumar Mishra, J.	Computer fresh Section on 09/12/2015
41	W. P. - 66010/2015	Hon. M. K. Gupta, J.	Computer fresh Section on 09/12/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
10/12/2015